



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH

ORDER SHEET

Application No. O.A. 1294 of 2004

Applicant(s) Smt. Sudhangini <sup>Kar</sup> Pattaik Respondent(s) Union of India & others  
Advocate for Applicant(s) Mr. Chittaranjan Pattaik Advocate for Respondent(s) .....

NOTES OF THE REGISTRY

I.P.O & R.S. soft filed  
Copy Served  
Defects pointed out  
in Scrutiny may kindly  
be seen  
For favour of Registration  
consideration please

16.12.04  
S.C. (Smt. Sudhangini Pattaik)  
Registration 28.12.04  
Report on the Scrutiny  
form may be seen  
on memo

Subject to reply 31.12.04  
within one week, but in  
matter on 31.12.04  
31.12.04

ORDERS OF THE TRIBUNAL

REGISTER

31/12/04  
Register

ORDER DATED 31-12-2004.

Heard Mr. Chittaranjan Pattaik, learned  
counsel appearing for the Applicant and  
Mr. S. K. Patra, Learned Additional Standing  
Counsel for the Union of India; on whom a copy  
of this O.A. has already been served.

In course of hearing, Mr. Pattaik,  
learned counsel appearing for the Applicant,  
has filed a Memo seeking permission to withdraw  
this case, with liberty to re-file. Having  
heard learned counsel for both sides, permission  
is hereby granted to the applicant to withdraw  
this case. Liberty, is, however, hereby granted  
to the Applicant to file a properly constituted

OA 1294/04

Notes of the Registry

Orders of the Tribunal

For Adani & Me  
Defensor order - copy  
Served.

Bonav

h  
31/12/04

or. Dr. 31.12.04

A copy of  
order prepared for  
the Adm

h  
20/1/05

Dr  
19/1/05  
SD (5)

or. Dr 31.12.04

Copies of order  
Copies of OA sent  
to all respects

h  
31/1/05

Dr  
31/1/05  
SD (5)

case, if she is so advised.

In the result, this O.A. is disposed of  
as withdrawn. No costs.

Send copies of this order to the  
Respondents, alongwith copies of this O.A.,  
and free copies of this order be given  
to learned counsel for both sides.

See  
MEMBER (JUDICIAL)